IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 124
Appeal No. 952/252/ND/2019

IN THE MATTER OF:

Assistant Commissioner of Income Tax ... **Appellant**

Vs

ROC & (M/s Brainbird Tourism Pvt. Ltd.) ... **Respondent**

Order under Section 252 .

Order delivered on 07.01.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. Lakshmi Gurung, Sr. St. Counsel
Ms. Adeeba Mujahid, Jr. St Counsel
Mr. Ankit Singh, Adv.

ORDER

Learned Counsel for the appellant being Income Tax Department seeks and is granted time to file Assessment Order passed against the respondent company.

List for hearing on 03.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Mukesh